Technical Conference Queries

Expression of Interest for Selection of Knowledge Management Partner for MCA SPV

1. **Are you open to any third party tool which delivers the desired result?**
Ans: Yes, we are open to any third party tool which can deliver the desired result for this project.

2. **How many source systems are there?**
Ans: There is only 1 source system

3. **What are the database being used by these source system?**
Ans: IBM db2 database are being currently used in the MCA 21 system.

4. **What is the level of quality of various data sources?**
Ans: The data consists of both structured and unstructured data filed by company's authorized representatives and/or professionals.

5. **How much amount of transformation will be required to improve the quality?**
Ans: Minimal amount of transformation will be required.

6. **Type of users? (Business Users/Super Users/ Administrator)**
Ans: There will be all categories of users (Business/ Super/ Administrator). The end users shall include Institutional Research, Private Equity, Academia, Investor community at large, Publications, etc.

7. **5 year P&L, and BS data is available for how many companies in the existing DB. What is the growth rate annually in registered companies?**
Ans: Currently data is available for Nine Lakh registered companies. In year 2009-10 Four Lakh Thirty Thousand companies filed the statements. The growth rate of registered companies is estimated to be 20% per year.

8. **Please give us an idea of the historical data availability (P&L and BS forms data)**

Ans: a. 5 year historical data –350000 Companies
   b. 3year historical data – 450000 Companies

9. **How will the 50 TB company data be provided to KM partner. Online access via XBRL, or storage media? What storage media?**
Ans: Year 2012 onwards data will be provided as a text file through FTP, till then data will be provided on Compact disk or in best secured form.

10. **Form 23 AC – for filing Balance Sheet – captures only Standalone data and does not capture consolidated data of subsidiaries. Is that right?**
Ans: Yes, but once XBRL is implemented consolidated data will also be available.

11. If BS data of subsidiary companies is needed, can that be captured from PDF attachments? Please confirm PDF attachments with Form 23AC will also be made available as part of the MCA data provided.

Ans: The BS data can be captured from the PDF attachments which are mostly images. PDF attachments with Form 23AC will be made available as part of MCA21 data

12. Form 23ACA – for filing P&L account - captures only Standalone data and does not capture consolidated data of subsidiaries. Is that right?

Ans: Yes, but once XBRL is implemented consolidated data will also be available.

13. If P&L data of subsidiary companies is needed, can that be captured from PDF attachments? Will PDF attachments with the Form 23ACA will also be made available as part of the MCA data provided.

Ans: The P&L data can be captured from the PDF attachments. PDF attachments with Form 23ACA will be made available as part of MCA21 data

14. Please confirm whether Cash Flow data of companies is filed by companies and is available in any form with MCA. Is Cash Flow statement a part of any attachments that are filed with the respective Forms? Will such PDF attachments with the Forms be made available as part of the MCA data provided

Ans: The Cash Flow data is part of Annual Report which can be picked up from the attachments which will be made available to KM partner as part of MCA21 data. Once XBRL is implemented Cash Flow data will also be its part.

15. Please confirm if Schedules related to Balance Sheet and Profit & Loss Statement of Companies are available in any form with MCA. Are these schedules part of any attachments that are filed with the respective Forms? Will such PDF attachments with the Forms be made available as part of the MCA data provided.

Ans: The Schedules related to BS and P&L Statements for companies filed as PDF attachments with respective forms and will be made available to KM partner. Once XBRL is implemented the above mentioned data will also be its part.

16. Current MCA data provided most probably comprises of registered companies. Is there any thinking on providing data on LLPs, Partnerships & Societies? What are the timeframes envisaged for the same.

Ans: It may be considered in future

17. PDF Attachments – Could you provide some rough estimate of what percentage of attachments are Scanned Image files, and what percentage is converted Spreadsheet/word-processor files?

Ans: Roughly around 80% are scanned images

18. During the term of the data contract with MCA, is there a possibility to capture updates on relevant acts, bills, rules, circulars, notifications & guidelines – from the MCA system

Ans: Yes

19. We don't have our own office in Delhi but can get this with our partner. However, would it be possible to remove this criterion as we can provide all services from Pune office and come to Delhi for periodic reviews?

Ans: It is expected that one of the consortium partners should have office in Delhi. The support team should be stationed in Delhi.

20. Do we need to provide the documentary evidence for reference cases in the EOI? We may not have these by the EOI submission date, so can we submit at a later date? Or Could there be extension in the last date of the submission date of the EO.

Ans: Please refer the revised EOI available on IICA website for details of documentary evidences that need to be submitted and for revised date of submission. All required evidences should be submitted on along with the EOI on the submission date.

21. Please elaborate on the vision for the Knowledge Management Initiative based on the company data available. What are envisaged as the essential constituents – e.g. a Portal Framework, a Content Management System, a Learning Management system, Sharing/Collaboration framework, and the like.

Ans: Please refer the revised EOI available on IICA website.

22. Please make explicit who would have control over the price - this will be quite critical to form partnerships

Ans: Pricing will be decided by a joint committee comprising KM representative and SPV officers.

23. Please provide the estimates for the following:
   Average page views/traffic on the site – daily/month
   Average daily number of downloads of public documents
   Average daily fees collected for download of public documents
   Average fees collected from individual/coy - download of public docs

Ans: The estimates are as follows:
   Average page views/traffic on the site – daily/monthly**: Approx 4000 views per day**
   Average daily number of downloads of public documents**: Approx 4000 views per day**
   Average daily fees collected for download of public documents**: approx INR 200000 per day**
   Average fees collected from individual/coy - download of public docs**: approx INR 200000 per day**